

>

Title: Introduction and passing of the Delhi Appropriation (Vote On Account) Bill, 2014.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): Sir, on behalf of Shri Namo Narain Meena, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services for a period of six months of the financial year 2014-15. ...(*Interruptions*)

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services for a period of six months of the financial year 2014-15."

*The motion was adopted.*

SHRI JESUDASU SEELAM: Sir, I introduce\*\* the Bill.

MR. CHAIRMAN: Now, the House shall take up Item No.26H.

SHRI JESUDASU SEELAM: Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services for a period of six months of the financial year 2014-15, to be taken into consideration. "

MR. CHAIRMAN: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services for a period of six months of the financial year 2014-15, to be taken into consideration. "

*The motion was adopted.*

MR. CHAIRMAN: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

MR. CHAIRMAN: The Minister may now move that the Bill be passed.

SHRI JESUDASU SEELAM: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

